Figures in Lakh Metric Ton (LMT)

			1007.507		701
Imported/Produced	2014-15	2015-16	2016-17	2017-18	2018-19(till November)
Imported	87.49	84.74	54.81	59.75	42.03
Produced	225.85	244.75	242.01	240.23	156.28
Produced in Haryana	5.12	5.67	5.43	5.60	3.80

The Urea is imported in Government account to serve all over the country. It is not imported for any particular State.

(d) Urea is being provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The difference between the delivered cost of fertilizers at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India.

New Policy for subsidizing companies supplying fertilizers

- 533. SHRI RAJMANI PATEL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether a new policy has been put in place that will subsidise companies supplying fertilizers, on the condition of producing receipts of sale of fertilizers to farmers;
 - (b) if so, the details thereof;
 - (c) whether the DID project has been integrated within this policy;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): (a) and (b) The Department of Fertilizers (DoF) has implemented Direct Benefit Transfer System across all States/UTs w.e.f. March, 2018. Under the DBT system, 100% subsidy on various fertilizer grades is being released to the fertilizer companies, on the basis of actual sales made by the retailers to the beneficiaries. Sale of all subsidised fertilizers to farmers/buyers is made through Point of Sale (PoS) devices installed at each retailer shop and the beneficiaries are identified through Aadhaar Card, KCC, Voter Identity Card, etc. Receipts are generated through PoS device after every sale, displaying the rate of fertilizers and the subsidy borne by the Government on behalf of the farmer for the fertilizers purchased.

(c) to (e) Yes, Sir. DoF is registered with UIDAI as AUA (Authentication User Agency) which facilitates DoF to avail Aadhaar based authentication functionality to be used in PoS device software at Fertilizer retail points.

Quality of drugs supplied under PMBJP

- 534. SHRI HUSAIN DALWAI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) the targets of number of stores to be opened under Pradhan Mantri Bhartiya Jan aushadhi Pariyojana, State-wise, year-wise;
 - (b) the number of such stores actually opened, State-wise, year-wise;
- (c) whether Ministry received complaints of quality issues and drugs being recalled, if so, the details thereof and action taken thereon;
- (d) the body responsible to monitor quality compliance under the scheme, along with number of cases investigated on poor quality of drugs being provided to Jan Aushadhi stores including action taken against the guilty; and
- (e) whether there is challenge of drug stock-outs in such stores, if so, the details thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA): (a) As per the Standing Finance Committee (SFC) Note on 'Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP), the three year plan of PMBJP envisages that 1000 PMBJP Kendras will be opened in each year *i.e.* 2017-18, 2018-19 and 2019-20. At present, there is no State-wise target for opening PMBJP Kendras.

- (b) The details of such PMBJP Kendras opened in the financial year 2017-18 and 2018-19 (upto 10.12.2018) are given in the Statement (*See* below).
- (c) and (d) During the financial year 2018-19 under routine sample checking of drugs supplied to PMBJP Kendras, a sample failure has been reported and 10 medicines were recalled from market. In this regard, show cause notices have been issued to 10 suppliers by Bureau of Pharma PSUs of India (BPPI), the implementing agency of PMBJP, for debarment from procurement. As on 10.12.2018, 3 suppliers have been debarred. In addition, debit note for the recovery of cost of medicines has been issued to default suppliers by BPPI.

Bureau of Pharma PSUs of India (BPPI) working under the administrative control of Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers, Government of India is the nodal agency for monitoring the quality of medicines under PMBJP.